

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ITAPP SOFTWARE PRIVATE LIMITED**

1.	Name of the Corporate Person	ITAPP SOFTWARE PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Person	03 rd October 2012
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC Bangalore
4.	Corporate Identity Number of corporate person	U72200KA2012PTC066154
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	6th Floor, #10/1, 11/2 and 12/2b, Challaghatta Village Behind Dell Office, Domlur, Bangalore Karnataka 560071
6.	Liquidation commencement date of corporate person	28 th November 2022
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	27 th December 2022

Notice is hereby given that ITAPP SOFTWARE PRIVATE LIMITED has commenced voluntary liquidation on 28th November 2022.

The stakeholders of ITAPP SOFTWARE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 27th December 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 02.12.2022

Ganesh Panduranga Pai
Insolvency Professional

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054